



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO:

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RSA/53/2022	MANJU VERMA Versus GEETA DEVI AND 6 ORS.	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR S DUTTA (r-1,6,7) MS. S. MOCHAHARI (r-1,6,7) MR. S DUTTA (r-1,6,7)
2	WP(C)/233/2023	M/S NORTHERN SUPPLY AGENCIES Versus THE STATE OF ASSAM AND 7 ORS	MR. S DAS MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG DY.S.G.I. SC, WATER RESOURCE
3	WP(C)/2179/2023	NILUFA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DUTTA	GA, ASSAM MOTIUR RAHMAN (R-5) MR. A S TAPADER (R-5) MR M AHMED (R-5)
4	WP(C)/3293/2023	RANADITYA KR BARMAN Versus AS PER HON'BLE ORDER DTD. 22.06.2023 IN IA (C) 1777/23	MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM SC, SSA
5	WP(C)/3676/2023	ATOWAR RAHMAN Versus THE GOVT OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A ALI MR. Y ALI S ALI	SC, HIGHER EDU MR A K AHMED (R-5) MS P KAKATI(R-5)
6	WP(C)/6990/2023	SAHAB UDDIN BARBHUIYA AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM SC, NHAI MR. S D PURKAYASTHA (R-8,9) MR H GUPTA MR B PAUL (r-8,9) DY.S.G.I. MS S.S.BORA (R-8,9) SC. REVENUE
7	WP(C)/2079/2024	SUSHANTA KR PATHAK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
19)	MR. M DUTTA	23-01-2025	To	28-01-2025
20)	MS. D GHOSH	22-01-2025	To	24-01-2025
21)	MR S C PANDIT	23-01-2025	To	30-01-2025



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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO:

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ORDERS				
1	CRP/422/2015	RAJSAKHAR SAHA Versus MUSSTT. PRNOTI MAZUMDAR and 17 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.G N SAHEWALLA(R-6 to 9) MS.B SARMA(R-6 to 9) MR.D CHAKRABARTY(R-- -3,5,15to17) MS.R JAINR-6 to 9 MR.P DEKA(R-6 to 9) MR.S R BORUAH(R-- -3,5,15to17) MD.ASLAM(R-6 to 9)
2	WP(C)/4897/2017	MOHAR ALI Versus THE STATE OF ASSAM and 9 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R1-6)
3	RSA/134/2021	BARBHITHA GAON PANCHAYAT Versus SUKUR ALI AND 4 ORS.	MR. M DUTTA MR. M ISLAM	DR. B AHMED (R-1) MR. N HAQUE (R-1) MR. S R BARBHUIYA (R-1) MR M HUSSAIN (R-1)
4	WP(C)/3676/2021	PURNANDA BORA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR. K BORUAH (R-7) MR. R S MISHRA (R-7) MR. MEHBOOB ALAM (R-7)
5	I.A.(Civil)/1618/2023 in RSA/12013/2022	THE STATE OF ASSAM AND ANR . Versus SYEDA WAHIDA RAHMAN ,	ADDL. SR. GA, ASSAM	MR. A SATTAR FOR CAVEATOR
	WITH RSA/12013/2022 (Filing Number)	THE STATE OF ASSAM AND ANR . Versus SYEDA WAHIDA RAHMAN , E		
6	WP(C)/6523/2023	KAMANA DEV BARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BIKASH	GA, ASSAM MR. S Ali (r-4,5) MR K DAS (r-4,5)
7	WP(C)/6667/2023	SANSUMA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, HIGHER EDU MR J K PARAJULI (R-4) MR. S K CHAKRABORTY (R-4) SC, G U

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